

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO. 566
TO BE ANSWERED ON 4TH FEBRUARY, 2026

Under Utilisation of Funds of PMMSY

**566. Smt. Phulo Devi Netam:
Smt. Ranjeet Ranjan:**

Will the *Minister of Fisheries, Animal Husbandry and Dairying* be pleased to state:

- the State-wise shortfall between Budget Estimates, Revised Estimates and Actual Expenditure under Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last three financial years;
- the number of States that failed to comply with SNA-SPARSH guidelines, year-wise and the specific nature of non-compliance;
- the State-wise allocation versus actual expenditure under the Scheduled Castes Sub-Plan (SCSP) component of PMMSY from 2022-23 to 2024-25; and
- the number of States that failed to submit proposals under SCSP during this period?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH**

(a): The central annual Budget Estimates and Revised Estimates are allocated scheme-wise for implementation of the approved schemes and not the State-wise. The year-wise details of Budget Estimates (BE) and Revised Estimates (RE) and Actual Expenditure (AE) under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last three financial years (2022-23 to 2024-25) are furnished below:

(Rs. in crore)				
S.No.	Year	BE	RE	AE
1	2022-23	1879.00	1410.00	1169.86
2	2023-24	2000.00	1500.00	1148.88
3	2024-25	2352.00	1500.00	977.28

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the last three financial years (2022-23 to 2024-25) has accorded approvals to the fisheries and aquaculture development proposals of various State Governments and Union Territories (UTs) at a total cost of Rs.13,924.23 crore with central share of Rs. 6415.84 crore under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). The central fund of Rs. 3622.54 crore has been released during the last three years (2022-23 to 2024-25) to the State Governments and UTs for implementation of various approved fisheries and aquaculture development projects under PMMSY. The Pradhan Mantri Matsya Sampada Yojana (PMSSY) is a Centrally Sponsored Scheme, where funds are provided by the Government of India on a matching share basis. The actual implementation of the scheme is the responsibility of the State Governments and their implementing agencies. The main reasons for under-utilisation of funds are as follows:

- (i) Delay in compliance of new guidelines on fund flow mechanism and readiness by the States: The Department of Fisheries (DoF), Government of India, approves the Annual Action Plans of States and issues the Mother Sanction for release of funds as per Ministry of Finance guidelines. However, States can use the funds only as per their readiness and preparedness at the ground level.
- (ii) Delay in On-boarding on SNA–SPARSH: Some States Governments took time to shift to the SNA–SPARSH system, including opening of accounts and completing required formalities. This delayed the release and use of funds.
- (iii) Unspent Balance of Previous Years: States are required to first utilise unspent central funds of earlier years before receiving fresh Central funds. Availability of such unspent balances has restricted new releases and resulted in lower utilisation.
- (iv) Slow Spending by States: Spending at the State level has been slow due to delays in selection of beneficiary, tendering, land issues, and execution of projects, especially infrastructure-related works.
- (v) Delay in Providing State Share: Since PMSSY works on a matching share basis, timely release of the State share is essential. In some cases, States could not release their share on time due to financial constraints, which affected utilisation of Central funds.
- (vi) Lack of viable Project Proposals: Some States did not submit enough financially and technically sound projects as per PMSSY guidelines. Weak project planning and limited technical capacity affected approvals and fund utilisation.
- (vii) Regular Monitoring by DoF, GoI: The Department of Fisheries, GoI, regularly reviews the physical and financial progress of the scheme through weekly Senior official Meeting (SoMs) and periodic regional review meetings (RRMs) with States/UTs. Despite close monitoring, actual utilisation depends on the pace of implementation of approved projects/activities by States.

State/UT-wise details of the proposals approved and central funds released during the last three financial years (2022-23 to 2024-25) under PMMSY are furnished at **Annexure-I**.

(b): In order to bring more efficiency in cash management at both Centre and States levels, the Government of India has notified an alternative fund flow mechanism called **SNA-SPARSH** for releasing central funds to the State Governments on “Just-in-Time” basis under Centrally Sponsored Schemes (CSS) including the Pradhan Mantri Matsya Sampada Yojana (PMMSY). Under this new system of fund flow mechanism, a total 31 States and UTs have been on-boarded and out of this, 30 States/UTs have already implemented PMMSY through SNA-SPARSH mode by comply with SNA-SPARSH guidelines. The Department of Fisheries, Government of India has not received any request from Government of Delhi.

(c) and (d): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India inter-alia encompasses inclusive development by providing higher financial assistance of 60 percent of the unit cost for Scheduled Caste (SC) beneficiaries under beneficiary-oriented activities. During the last three financial years (2022-23 to 2024-25), a total 22 States and UTs have availed funds under Scheduled Caste Sub-Plan (SCSP) component of PMMSY for providing the benefits to Scheduled Caste (SC) beneficiaries under PMMSY. State-wise details of central funds released under the Scheduled Caste Sub-Plan (SCSP) Component of PMMSY during the last three financial years (FY2022-23 to 2024-25) are furnished at **Annexure-II**.

Statement referred to reply of part-(a) of Rajya Sabha Unstarred Question No. 566 put in by Smt. Phulo Devi Netam and Smt. Ranjeet Ranjan, Hon'ble Members of Parliament for answer on 4thFebruary, 2026 regarding Under utilisation of Funds of PMMSY: State/UT-wise details of the proposals approved and central funds released during the last three financial years (2022-23 to 2024-25) under PMMSY

(Rs. in lakhs)

Sl. No.	State/UT	FY2022-23 to FY2024-25	
		Central share approved	Funds released
1	Andaman and Nicobar Islands	1684.25	500.00
2	Andhra Pradesh	43719.40	20604.68
3	Arunachal Pradesh	10739.24	10069.97
4	Assam	20184.95	11043.02
5	Bihar	8817.06	2641.74
6	Chhattisgarh	24332.65	17123.00
7	Delhi	1179.49	0.00
8	Goa	19141.86	2527.15
9	Gujarat	21342.86	3742.14
10	Haryana	4607.26	9562.64
11	Himachal Pradesh	5052.19	3232.64
12	Jammu and Kashmir	7542.91	5479.56
13	Jharkhand	24641.53	3341.44
14	Karnataka	41787.63	13382.42
15	Kerala	1604.76	25804.29
16	Ladakh	1407.90	1014.02
17	Lakshadweep	19478.80	0.00
18	Madhya Pradesh	37134.75	14316.19
19	Maharashtra	8129.62	22751.66
20	Manipur	5570.31	1000.00
21	Meghalaya	4523.74	3039.84
22	Mizoram	7760.83	4393.58
23	Nagaland	29495.46	5185.25
24	Odisha	25918.89	18381.21
25	Puducherry	2475.70	4231.00
26	Punjab	1447.50	2128.08
27	Rajasthan	3176.10	148.81
28	Sikkim	28896.96	2763.42
29	Tamil Nadu	6814.98	10419.87
30	Telangana	12886.00	1336.47
31	Tripura	11344.95	4137.43
32	Uttar Pradesh	22170.55	14232.77
33	Uttarakhand	10756.36	12444.50
34	West Bengal	22548.45	5507.70

Annexure-II

Statement referred to reply of part-(c) and (d) of Rajya Sabha Unstarred Question No. 566 put in by Smt. Phulo Devi Netam and Smt. RanjeetRanjan, Hon'ble Members of Parliament for answer on 4th February, 2026 regarding Under Utilisation of Funds of PMMSY: State-wise details of central funds released under the Scheduled Caste Sub-Plan (SCSP) Component of PMMSY during the last three financial years (FY2022-23 to 2024-25)

(Rs. in lakhs)

S.No	Name of the State/UT	Central funds released under SCSP during FY2022-23 to 2024-25
1	Andhra Pradesh	8595.00
2	Assam	3401.44
3	Bihar	1143.49
4	Chhattisgarh	1723.96
5	Haryana	3312.35
6	Himachal Pradesh	376.03
7	Jammu & Kashmir	386.14
8	Jharkhand	1588.47
9	Karnataka	2332.82
10	Kerala	2760.45
11	Madhya Pradesh	2699.54
12	Maharashtra	4380.86
13	Odisha	2529.08
14	Punjab	337.44
15	Rajasthan	100.00
16	Sikkim	1018.81
17	Tamil Nadu	1752.00
18	Telangana	700.00
19	Tripura	1654.54
20	Uttar Pradesh	2920.18
21	Uttarakhand	1922.44
22	West Bengal	1350.64
